

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**RAJYA SABHA
UNSTARRED QUESTION NO. 969
TO BE ANSWERED ON 4th NOVEMBER, 2024**

Expansion of Multi-State Co-Operative Societies in Odisha

969. Shri. Muzibulla Khan:

Will the Minister of **COOPERATION** be pleased to state:

- (a) The number of Multi-State Co-Operative Societies that have been established in Odisha in the last five years;
- (b) The steps taken to promote these societies in the State to enhance Inter-State trade and development; and
- (c) Whether Government plans to offer any special incentive to encourage more Multi-State cooperative registrations in Odisha?

ANSWER

THE MINISTER OF COOPERATION
(सहकारिता मंत्री) (SHRI AMIT SHAH)

(a): Total number of Multi-state Cooperative Societies in Odisha, at present, is 20. However, in the last five years **one** Multi-State Cooperative Society (Kharasrota Agro Cooperative society limited, November, 2023) has been registered in Odisha.

(b): Ministry of Cooperation has taken several initiatives to promote Multi-state Cooperative societies in the country, including Odisha, such as the following:

i. **Computerization of the Central Registrar's Office:** Central Registrar's office has been computerized to create a digital ecosystem for Multi-state Cooperative societies, which will assist in processing applications for registration and other service requests in a time bound manner.

ii. **Multi-State Co-operative Societies (Amendment) Act, 2023:** Amendment has been brought in the MSCS Act, 2002 to strengthen governance, enhance transparency, increase accountability, reform electoral process and incorporate provisions of 97th Constitutional Amendment in the Multi State Cooperative Societies.

iii. **Inclusion of Cooperatives as “buyers” on GeM portal:** Government has permitted cooperatives to register as ‘buyer’ on GeM enabling them to procure goods & services from over 67 lakh vendors to facilitate economical purchases and greater transparency.

Besides these, the Ministry of Cooperation has taken various other initiatives to strengthen and deepen the cooperative movement at the grassroots level including, “Relief to Cooperative Societies in the Income-Tax Act”, “Initiatives for revival of Cooperative Sugar Mills”, Establishment of three new National -level multi-state cooperative societies for seed, organic products and exports”, etc.

(c): No Sir’.
